

In the Court of HHJ Shri.R.M. Sadrani,Court 10, Addl.Sessions Judge

Criminal Cause List Dated 11.08.2020

BOARD OF C.R. No. 10

Sr. No.	Case No. Parties	Parties Name	Stage
1.	M.A. 1043/20 in BA 1472/20	Anil Ramesh Kumar V/s Bandra Police ST.	Say and Hrg
2.	M.A. 1044/20	Vaibhav Sanjay Raj V/s Bandra Police St.	Say and Hrg.
3.	SC 484/17	Shivaji Nagar V/s Parvej Raees Hussain Sayyed	R/E
4.	Cri B.A. 1645/20	Shivani Sanjay Kadam V/s Bandra	Hrg
5.	B.A. 1671/20	Vipul @ Jahan Magan Chavada & 2 Ors V/s Khar Police St.	Say and Hrg
6	SC 1620/19	Dadar V/s Anil Fhatechand Jain & Ors.	Hrg on Exh-4 (D.A.)
7	SC 1426/19	Shivaji Nagar Police St. V/s Abdul Kamal Alimuddin Shaikh	Say and Hrg
9	Cri B.A. 882/20	Ruben Lobo V/s State	Hrg.
10	Cri B.A. 1645/20	Shivani Sannjay Kadam V/s State	Hrg
11	ABA 558/20	Ravi Atmaram Todankar V/s State	Hrg
12	ABA 559/20	Prashant Indra Narayan Mishra & Anr. V/s State	Hrg
13	ABA 560/20	Deepak Indra Narayan Mishra V/s State	Hrg

14	ABA 798/20	Sadashiv @ Mehul Pandey And 2 Oves A Siddiqui V/s State	Hrg
15	Cri Rev. Application 378/20	Sachin Arun Dhotre V/s State- Mankhurd Police St.	Hrg.
16	SC 15/19	State V/s Bilal Gaus Sayyed & Others 2	HCTB
17	SC 607/17	State V/s Arif Shafi Farookhi & other 19	Stayed
